## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 3095 TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2023

#### MINIMUM SUPPORT PRICE ON JUTE

### 3095. SHRI ABDUL KHALEQUE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the farmers are getting the deserving price for their Jute produce and if so, the details thereof;
- (b) whether the Minimum Support Price (MSP) is applicable for Jute also and if so, the details thereof:
- (c) the details of Jute based industries in the country; and
- (d) whether the Government has taken any steps to replace plastic with Jute and if so, the details thereof?

#### ANSWER

#### MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): The farmers are getting their due price for their Jute produce. The Government announces Minimum Support Price every year for procurement of raw jute. The MSP rate for procurement of raw jute for year 2023-24 is Rs. 5,050 per quintal which has a hike of Rs. 300 per quintal (6%) from the previous year. The Jute Corporation of India Limited has the mandate for MSP operation of raw jute and it has procured 4.23 lakh quintals amounting to Rs. 188.02 Crore in the last crop year (2022-2023).
- (c) & (d): As on date, there are 104 composite jute mills out of which the state of West Bengal has 75 jute mills with Andhra Pradesh having 14 mills, Uttar Pradesh 3 mills, Bihar 4 mills, Odisha 3 mills, Assam 2 mills, Chhattisgarh 2 mills and Tripura 1 Jute Mill.

The Government has enacted **Jute Packaging Materials (Compulsory use in packing commodities) Act, 1987** to provide for the compulsory use of jute packaging material in the supply and distribution of certain commodities in the interests of production of raw jute and jute packaging material, and of persons engaged in the production thereof, and for matters connected therewith. Keeping in view the JPM Act, the Government attempts to provide as much reservation as possible to utilize the jute crop that is produced in the country, without creating the bottle-neck in the supply-distribution chain of the commodities. The present reservation for packaging of foodgrains and sugar in jute bags, is 100% and 20% respectively from year 2018-19. O/o Jute Commissioner has placed indents for a total quantity of around 199.95 lakh bales of jute bags worth Rs. 60.35 thousand crore (approx.) from the month of November, 2016 to July, 2023. Hence, the JPM Act, provides safeguards to farmers and the industry simultaneously.

Further, the Government implements National Jute Development program an Umbrella scheme to achieve the purpose of overall development and promotion of jute sector i.e. agriculture to industry. The budget outlay for implementation of NJDP during the period of 2021-22 to 2025-26 is Rs. 485.58 Crore.

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